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Title: Regarding Patents (Amendment) Ordinance.- Laid.

12.18 hrs.

STATEMENT RE : PATENTS (AMENDMENT)

ORDINANCE

THE MINISTER OF COMMERCE & INDUSTRY (SHRI KAMAL NATH): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Patents (Amendment) Ordinance, 2004 (No.7 of 2004).

â€¡ (*Interruptions*)

MR. SPEAKER: I have now come to a different subject.

â€¡ (*Interruptions*)

MATTERS UNDER RULE 377*

MR. SPEAKER : Matters under Rule 377 be laid on the Table of the House.